

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1826
ANSWERED ON:07.03.2006
CONFERENCE ON SMUGGLING OF NARCOTICS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a conference to check the smuggling of Narcotic Drugs was held in India during January 2006;
- (b) if so, the details of the issues discussed in the said conference alongwith the countries participated therein;
- (c) the details of decision taken after the said conference;
- (d) whether the large amount of earnings from smuggling of Narcotic Drugs go in the hands of terrorist organizations;
- (e) if so, the details in this regard; and
- (f) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (c): 3rd Senior Officials Meeting (SoM) of the Pentilateral Group comprising China, India, Lao PDR, Myanmar and Thailand was held at New Delhi from 11-13 January, 2006 to discuss precursor chemical control and alternative development programmes in the region. The decisions taken therein, inter alia include scrupulous observance of the Pre Export Notification (PEN) regime; designating a nodal officer to act as a focal point for exchange of information/dissemination of intelligence; periodical review of Watch-List of various chemicals and legislative control and sharing of best practices and training material and work towards capacity building and capacity sharing to identify the sources of precursor chemicals and stop their diversion.

(d) : Available inputs suggest that terrorist organisations have been using funds obtained mainly through covert means. Drug trafficking is also suspected to be among the sources of such funds. No specific instance in this regard has, however, come to the notice of the Government.

(e) &(f): Do not arise.